

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4577
ANSWERED ON:21.12.2011
AUTONOMY OF UIDAI
Naik Shri Shripad Yesso

Will the Minister of PLANNING be pleased to state:

- (a) whether there is any demand for full autonomy to the UIDAI;
- (b) if so, the reaction of the Government thereto; and
- (c) the proposed plan of the Government to implement the same?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (c): The Unique Identification Authority of India (UIDAI) was set up through Notification No. A-43011/02/2009-Admn.I dated 28th January, 2009 as an attached office of the Planning Commission and has been functioning in this capacity. A copy of the notification is annexed. A bill to provide for the establishment of the National Identification Authority of India was introduced in Rajya Sabha on 3rd December, 2010. The bill was referred to the Standing Committee on Finance. The Committee has tabled its report in Parliament on 13.12.2011 and its recommendations will be considered by the Government.